

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:297
ANSWERED ON:25.02.2000
FUNDS FOR PANCHAYT RAJ
SUBODH ROY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Kerala has requested the Union Government for release of funds for Panchayat institutions; and
- (b) if so, the action taken by the Government thereon?

Answer

Minister of State in the Ministry of Finance

(SHRI BALASAHEB VIKHE PATIL)

(a) & (b): The Tenth Finance Commission has recommended for the Panchayati Raj Institutions of Kerala a total grant of Rs.178.81 crores during 1996-2000. Out of this, a sum of Rs.156.455 crores has already been released. The balance amount will be released on completion by the State Government of the requirements stipulated in the guidelines.